

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 22<sup>nd</sup> September, 2022

**NO. HC.VII-56/2020/8346/A ###** The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officer to attend the 2 (two) day training programme on "***Sensitization Programme on Family Courts Matters with specific focus on Family Court Counsellors***" to be held in the Judicial Academy, Assam on **25-09-2022 & 26-09-2022** in place of **Dr. (Smti.) Chetana Khanikar**, Civil Judge, Sonitpur, Tezpur and **Smti. Jharna Saikia**, Civil Judge & Asstt. Sessions Judge, Dibrugarh who have been **exempted** from attending the aforesaid programme.

Name & Designation of the Officer	Mobile No.	Email ID
<b>Smti. Barnali Sarmah</b> , Secretary, District Legal Services Authority, Barpeta	9365489488	barnalisarmah999@gmail.com

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/8347-8358/A**

**Dated: 22-09-2022**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin. / Vigilance / Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges,  
Barpeta / Dibrugarh / Sonitpur, Tezpur

***(He/She is requested to inform the nominated Judicial Officers under his/her control about this Notification).***

  
22.09.22

6. Dr. (Smti.) Chetana Khanikar, Civil Judge, Sonitpur, Assam.
7. Smti. Jharna Saikia, Civil Judge & Asstt. Sessions Judge, Dibrugarh, Assam.
8. The nominated Judicial Officer.

**a. The nominated Judicial Officer is to intimate the travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at ja@assam.gov.in on or before 23-09-2022 to enable the Academy to arrange for accommodation.**

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

**b. Academy will provide conveyance to the participating Judicial Officer, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

**c. The nominated officer are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.**

**d. The nominated Officer are to report at Judicial Academy, Assam at Amingaon on 25-09-2022 at 9.30 A.M.**

9. The Project Manager, Gauhati High Court, Guwahati.

**(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).**

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
22.09.22  
**REGISTRAR (JUDICIAL)**